

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NIPMAN FASTENER INDUSTRIES PRIVATE LIMITED Date of Commencement of Liquidation: 08-01-2026; List of Stakeholders as on Date: 17-06-2026; Name of IP: Mr. Dharmendra Kumar; Process Number: 1; Last 5 digit of registration number: 11264

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	4	2097859850	3	1742802657.10	0	355057192.41	0	Annexure 3
4	Unsecured financial creditors	11	488395117	10	250679706.75	0	237715410.25	0	Annexure 4
5	Operational creditors (Workmen)	124	79919704	124	78151911.28	0	1767792.44	0	Annexure 5
6	Operational creditors (Employees)	20	33906036	14	33792635.51	0	113400	0	Annexure 6
7	Operational creditors (Government Dues)	6	10965383	4	10048139	0	0	917244	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	30	597474935	28	270748775.19	0	317131625	9594535	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	320092054	1	20000000	0	0	300092054	Annexure 9
Total		197	3628613079	184	2406223824.83	0	911785420.10000 01	310603833	